NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 70/230/HDB/2018
NAME OF THE COMPANY	Pyro Holding Pvt Ltd
NAME OF THE PETITIONER(S)	Pyro Holding Pvt Ltd
NAME OF THE RESPONDENT(S)	•
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn in V.S. Rajn in pelitine	Advocate	Vbraju 1@gmail. cm 9849120947	at
	,		

Counsel for Respondent(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
-				
		λ.		

ORDER

Heard Mr.V.B.Raju for Mr.V.S.Raju, the Learned Counsel for the Petitioner.

Issue notice to all statutory authorities including the Income Tax Dept. and submit the same as proof.

Post the case on 04.04.2018.

Member (T)

Member (J)